

Central Administrative Tribunal
Principal Bench

O.A. No. 1342 of 1999

New Delhi, dated this the 11th September, 2000

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

S/Shri

1. Amar Nath,
S/o Shri Nathuni Prasad,
2. Laxman Dass,
S/o Shri Kishan Lal
3. Phool Chand
S/o Shri Gaya Ram
4. Shohan Lal
S/o Devi Dayal
5. Hari Chand
s/o Shri Fakir Chand
6. Yadav Prasad
S/o Shri Nar Singh
7. Ami Chand,
S/o Shri Pachkodi
8. Kanti
S/o Shri Munna Lal
9. Hari Lal
S/o Shri Mool Chand
10. Harish Mia
S/o Shri Israel Mia
11. Narender Kumar,
S/o Shri Daulat Ram
12. Islamu Din
s/o Shri Itwani
13. Babu Khan
S/o Shri Abdul
14. Ram Sewak
S/o Shri Chajju Ram
15. Rajesh Kumar
S/o Shri Chander Dev
16. Bishan Das
S/o Shri Kishan Lal
17. Bholu Ram
S/o Shri Badan Ram

18. Santosh Kumar
S/o Shri Brij Lal

19. Mohamad Suleman
S/o Shri Md. Safi

20. Kakoo
S/o Shri Channa Ram

21. Abdul Aziz

22. Payagraj
S/o Shri Laxman Das

23. Ramesh Kumar
S/o Shri Tulsi Das .. Applicants

(None appeared)

Versus

1. Union of India through
the Secretary,
Ministry of Defence,
New Delhi.

2. The Chief of Air Staff,
Air Headquarters, Vayu Bhawan,
New Delhi.

3. The Air Officer Commanding,
No. 28 Wing, Air Force,
Hindan, Gaziabad. .. Respondents

(By Advocate: Departmental Representative)

ORDER (Oral)

MR. S.R. ADIGE, VC (A)

We note that none appeared for applicants for the last three consecutive dates and even today none appeared for applicant even on second call.

2. It appears that applicants are not interested in pursuing the O.A. Under the circumstances the O.A. is dismissed for default.

A. Vedavalli
(Dr. A. Vedavalli)

Member (J)

S. R. Adige
(S.R. Adige)
Vice Chairman (A)

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